

**HIGH COURT OF SIKKIM
GANGTOK**

Ref. No. 72 / Confdl./HCS

Date: 07.03.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok has been pleased to constitute a Committee comprising the following members to oversee the direction passed by the Hon'ble Supreme Court of India in pursuance to the judgment dated 15.01.2025 in **Writ Petition (Civil) No.538 of 2023, (Rajeeb Kalita v. Union of India & Ors.):**

1	Hon'ble Mr. Justice Bhaskar Raj Pradhan Judge, High Court of Sikkim	Chairperson
2	The Registrar, High Court of Sikkim	Member
3	The Secretary, Home Department, Government of Sikkim	Member
4	The Legal Remembrancer-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim	Member
5	The Secretary-cum-Controller of Accounts, Finance Department, Government of Sikkim	Member
6	The Principal Chief Engineer-cum-Secretary, Buildings and Housing Department, Government of Sikkim	Member
7	Shri Karma Thinlay Bhutia, Senior Advocate, Gangtok	Member

By order,


REGISTRAR

Copy to: 14313-39/HCS

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim;
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Registrar General, High Court of Sikkim;
5. P.S. to Registrar (Judicial Service), High Court of Sikkim;
6. P.A. to Registrar, High Court of Sikkim;
7. P.A. to Central Project Coordinator, High Court of Sikkim;

8. The Secretary, Home Department, Government of Sikkim;
9. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
10. The Secretary-cum-Controller of Accounts, Finance Department, Government of Sikkim;
11. The Principal Chief Engineer-cum-Secretary, Buildings and Housing Department, Government of Sikkim;
12. Shri Karma Thinlay Bhutia, Senior Advocate, Gangtok;
13. Advocate General, Government of Sikkim, Gangtok;
14. Addl. Advocate General, Government of Sikkim, Gangtok;
15. Director, Sikkim Judicial Academy, Sokeythang;
16. All District & Sessions Judges;
17. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
18. All Chief Judicial Magistrates-cum-Civil Judges (SD);
19. All Civil Judges-cum-Judicial Magistrates;
20. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
21. President, High Court Bar Association, Gangtok;
22. President, Namchi Bar Association, Namchi;
23. Deputy Solicitor General of India, Gangtok;
24. All District Magistrates;
25. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
26. All Section In-charge, High Court of Sikkim;
27. Notice Board;
28. Guard File and;
29. File.


JOINT REGISTRAR